Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN: U45201KA2007PTC043436

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Operational Creditors as on 10.06.2025

Amount-Rs

Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of
			Received Date	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	contingent	mutual dues, that may be set-off	alaim undar	claim not admitted
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)														
1	The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM)	Govt. Claim	1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025	17,86,48,845	1,36,89,469	Statutory Dues	NA	NA	NO	NA	0	0	16,49,59,376	0
				17,86,48,845	1,36,89,469								16,49,59,376	0
				17,00,40,045	1,50,69,409								10,47,37,370	

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

^{2.} Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).